

श्री नारायण लाल पंचारिया: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

The Illegal Immigrants (Identification and Deportation), Bill, 2018

श्री नारायण लाल पंचारिया: महोदय, मैं प्रस्ताव करता हूँ कि देश में अवैध आप्रवासियों की पहचान करने और उन्हें विकसित करने हेतु एक संस्थागत प्रणाली तथा तत्संबंधित या आनुषंगिक मामलों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री नारायण लाल पंचारिया: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

SHRI BHUBANESWAR KALITA (Assam): Sir, I would request the Chair that since the Bill has been introduced, fix up a date for discussion.

The Information Technology (Amendment) Bill, 2018

श्री नारायण लाल पंचारिया: महोदय, मैं प्रस्ताव करता हूँ कि सूचना प्रौद्योगिकी अधिनियम, 2000 का और संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री नारायण लाल पंचारिया: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

**The National Capital Territory of Delhi Laws
(Special Provisions) Bill, 2018**

SHRI SANJAY SINGH (NCT of Delhi): Sir, I move for leave to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a period upto the 31st day of March, 2020 and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SANJAY SINGH: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): The Protection of Farmers Families Bill, 2018, Shri Rajkumar Dhoot, not present. The Prevention of Contamination of Groundwater Bill, 2018, Shri Rajkumar Dhoot, not present. The Compulsory Yoga and Sports Education in Schools Bill, 2018, Shri Rajkumar Dhoot, not present.